

F.No. 01(03)/Roster/CESTAT/2019
Customs, Excise & Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 20.6.2019

ORDER NO. 136 of 2019


Hon'ble President is pleased to partially modify the roster order no. 127 of 2019 for **CESTAT, New Delhi** to the extent indicated below:-

On 20.6.2019 at 10.30 a.m. Ms. Rachna Gupta, Hon'ble Member (J) will hear Single Member Bench matters, as notified.

Note :

1. In the event of no sitting of a Bench the adjourned dates of listed matters will be available on the website www.cestatnew.gov.in in the link "Daily Orders".

By order,


(Mukesh Gupta)
Asstt. Registrar

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Asstt. Registrar